

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2017 &
IA NO. 446 OF 2017**

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s. Barmer Lignite Mining Company Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1
Mr. P. N. Bhandari for R-2 to 4

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **15.11.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**